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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 12th December, 2018 passed the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill 2018 and Rajya Sabha laid on the Table the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018 which has been passed by the Rajya Sabha at its sitting held on the 12th December, 2018.

2. Madam Speaker, I lay on the Table the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018, as passed by Rajya Sabha on the 12th December, 2018.”

... (*Interruptions*)